Name of the Corporate Debtor: VEERA VAHANA UDYOG PRIVATE LIMITED; Date of Commencement of CIRP: 26-03-2025; List of Creditors as on: 15-05-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 812790756 812790756 0 0 0 1 Secured financial 50.79 1 1 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 NA 0.00 0 creditors belonging to any class of creditors 3 Secured financial 0 0 0 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 4 0 0 0 0 Unsecured financial 0 0.00 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 0 Operational creditors 0 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Employees) 7 Operational creditors 1 5560824 1 5560824 0.35 0 0 0 Annexure 7 (Government Dues) 8 Operational creditors 517 868962681 517 781960139 48.86 5722848 81279694 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 0 NA 0.00 0 any, (other than financial creditors and operational creditors) Total 519 1687314261 519 1600311719 100.00 5722848 81279694 0